



**CENTRAL ADMINISTRATIVE TRIBUNAL  
CHANDIGARH BENCH**

**ORIGINAL APPLICATION NO.60/581/2021**

**DATED THIS THE 18th DAY OF JUNE, 2021**

**CORAM:**

**HON'BLE SHRI SURESH KUMAR MONGA, MEMBER (J)**

(On video conference from Central Administrative Tribunal, Chandigarh Bench, Chandigarh).

**HON'BLE SHRI TARUN SHRIDHAR, MEMBER (A)**

(On video conference from his residence at New Delhi).

1. Siya Ram Meena S/o Sh. Raju Lal Meena, aged 43 years, working as Pointsman-A O/o Station Superintendent, N.R. Faridkot, Punjab-151203. (Group 'C')
2. Vijay Kishore S/O Sh. Tukman, working as pointsman-A O/o Station Superintendent, N.R. Faridkot, Punjab – 151203. (Group 'C')

....Applicants  
(By Advocate Sh. K.B. Sharma – through video conference)

Vs.

1. Union of India through General Manager, Northern Railway, Baroda House, New Delhi – 110011.
2. Divisional Railway Manager, Northern Railway/UMB, Firozpur Division, Firozpur – 147001.
3. Senior Divisional Personnel Officer, Northern Railway, Firozepur Division, Divisional Officer, Firozepur – 147001.

.....Respondents



**O R D E R (ORAL)**

**PER: SURESH KUMAR MONGA, MEMBER (J)**

1. After arguing the matter for some time, learned counsel for the applicant wishes to withdraw the present Original Application with liberty to pursue his remedy before the departmental authority for redressal of his grievance.
2. Dismissed as withdrawn with liberty as aforesaid.

**(TARUN SHRIDHAR)**  
**MEMBER (A)**

**(SURESH KUMAR MONGA)**  
**MEMBER (J)**

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